No. X-1603/2026

NOTICE

In partial modification of Notification dated 30.10.2026 in respect of nominations of the Hon'ble Judges to hear urgent judicial matters during the ensuing Diwali Vacation 2026 commencing from 6th November, 2026 (Friday) to 18th November 2026 (Wednesday) at the **Circuit Bench at Kolhapur** the following change / modification is made:

Circuit Bench at Kolhapur		
Sr. No.	Nomination as notified vide Notification dated 30.10.2026	Changed / Modified
1.	1st Part From 06.11.2026 to 11.11.2026 **THE HONOURABLE SHRI JUSTICE NEERAJ P. DHOTE, J.**	1st Part From 06.11.2026 to 11.11.2026 **THE HONOURABLE SHRI JUSTICE NEERAJ P. DHOTE, J.** **(Online through Video Conferencing (V.C.))**

By Order

Sd/-
(Smt. S.C. Jadhav)
Registrar (Judicial-II)
High Court (A.S.), Bombay

Date :- 4th November 2026